## **NOTICE**

IN SUPERSESSION TO THIS OFFICE NOTICE NO. RJ-1/Regular/1065/2025 dated 27<sup>th</sup> June 2025, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay regarding Assignment w.e.f. 9th June 2025 (Partially modified w.e.f. 28<sup>th</sup> June 2025) that the Hon'ble Shri Justice Madhav J. Jamdar will be taking the matters as per the roster in the following manner w.e.f. 30th June 2025:-

Sr. No.	Days	Particulars
1	MONDAY TO FRIDAY	(i) Anticipatory Bail Applications and Applications for cancellation, relaxation or modification of Anticipatory Bail and all other applications concerning Anticipatory Bail matters of the year 2023 only.
		(ii) Criminal Applications including applications under section 482 of Cr. P.C./528 of BNSS, Criminal Revision Applications and Criminal Writ Petitions in relation to crime against Women and Children (except those assigned to other Courts).
		(iii) Criminal Applications including applications under section 482 of Cr. P.C./528 of BNSS, Criminal Revision Applications and Criminal Writ Petitions in relation to crime under the Prevention of Corruption Act.
2	MONDAY / TUESDAY	Second Appeals from the year 2001 onwards. Admission and Order matters

3	WEDNESDAY	Second Appeals from the year 2001 onwards. Final Hearing matters
4	THURSDAY / FRIDAY	All Criminal Appeals against Conviction as well as connected Appeals against Acquittal and Appeals for enhancement of Sentence wherein accused are in jail and connected Appeals arising out of same judgment and all Applications therein.  11:00 AM TO 02:00 PM  Admission matters & Interim Applications.  03:00 PM TO 05:00 PM  Final Hearing matters.

- (i) Mentioning of matters is **NOT** allowed except in case of extreme urgency where the matter is required to be taken up within 3 days.
- (ii) Advocates / Party-in-person to submit a *Praecipe* briefly describing **URGENCY** to the Sheristedar of the Court latest by 11:30 am. Circulation dates granted will be published by the end of the day on the High Court website.
- (iii) Every day the dates will be assigned to the remaining matters on board at 05:00 pm and the said dates will be published on the High Court website at the end of the Chart of circulation dates.

Dated this 27th day of June 2025

By Order

Sd/(A. H. Laddhad)
Prothonotary & Sr. Master
High Court, Original Side,
Bombay.

Sd/(H. M. Bhosale)
Registrar (Judl-I)
High Court, Appellate Side,
Bombay.